

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 309 of 2013

Dated : 20th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hubli Electricity Supply Company Ltd. ... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd. ...Respondent(s)

Counsel for the Appellant (s): Ms. Suman Naganand

Counsel for the Respondent (s): Mr. Prabhuling K. Navadgi

ORDER

At the request of the Learned Counsel for the parties, post the matter for hearing on **17.2.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. KarpagaVinayagam)
Chairperson**